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IN THE HIGH COURT OF DELHI AT NEW DELHI

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ITA 747/2023 & CM APPL. 64067/2023

PR. COMMISSIONER OF INCOME TAX -CENTRAL -1

..... Appellant

Through: Mr. Ruchir Bhatia, Sr. Standing
counsel (through VC)

versus

R.J. CORP. LTD.

..... Respondent

Through: None.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

12.12.2023

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[Physical Hearing/Hybrid Hearing (as per request)]

1. Mr Ruchir Bhatia, learned senior standing counsel, who appears on behalf of the appellant/revenue, seeks accommodation on the ground that the quantum appeal is likely to be listed soon.
2. At the request of Mr Bhatia, list the matter on 18.01.2024.

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

DECEMBER 12, 2023/rk